



2025:DHC:6822-DB



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* **IN THE HIGH COURT OF DELHI AT NEW DELHI**

+ **W.P.(C) 12118/2025 & CM APPL. 49402/2025**

HEAD CONST PRAKASH CHANDPetitioner

Through: Mr. Suresh Kumar Palta and
Mr. Sourabh Kumar, Advs.

versus

UNION OF INDIA & ORS.Respondents

Through: Mr. Madhav Krishna Dubey,
Sr. Panel Counsel and Mr. Rishav Dubey,
GP.

CORAM:

HON'BLE MR. JUSTICE C. HARI SHANKAR

HON'BLE MR. JUSTICE OM PRAKASH SHUKLA

ORDER (ORAL)

12.08.2025

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C. HARI SHANKAR, J.

1. Learned Counsel for the petitioner seeks leave to withdraw this writ petition with liberty to re-approach this Court in case the decision on the Show Cause Notice issued to the petitioner under Rule 25 of the BSF Rules, 1969, is adverse to his interest.

2. Reserving liberty with the petitioner to do so, this petition is disposed of as withdrawn.

C. HARI SHANKAR, J

OM PRAKASH SHUKLA, J

AUGUST 12, 2025/mj